

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./62/1101/2020

This the 25th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)

Tsering Dolma, Age 58 years, D/o Sh. Nawg, R/o Likir Leh Ladakh

.....Applicant

(Advocate: Mr. Ateeb Kanth)

Versus

1. Secretary to Govt of Jammu and Kashmir, Medical Education Deptt, Civil Secretariat, Jammu/Srinagar.
2. Secretary to Govt of Jammu and Kashmir, General Administration Deptt Civil Secretariat, Jammu/Srinagar.
3. The Principal, Government Medical College Srinagar.

.....Respondents

(Advocate:- Mr. Amit Gupta, Additional Advocate General)

O R D E R
[O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that the applicant has preferred representation to the respondents with regard to grant of promotion in service under the ST Category. He states that the applicant would be satisfied, if a direction is issued to the respondents to decide the representation preferred by the applicant by a reasoned and speaking order within a stipulated time frame.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with direction to the respondents to take a decision on the representation preferred by the applicant for considering her case for promotion under the ST Category by passing a reasoned and speaking order and communicate the decision so taken, in writing, to the applicant within a period of one month from the date of receipt of certified copy of this order.

3. It is made clear that we have not entered into the merits of the case.

4. No order as to cost.

(MOHD JAMSHED)
MEMBER (A)

Arun/-

(RAKESH SAGAR JAIN)
MEMBER (J)